



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar

Notification
Srinagar, the 18th of September, 2018

SRO 413 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Sh.Angraiz Singh, Election Naib Tehsildar Kishtwar to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within the territorial jurisdiction of District Kishtwar.

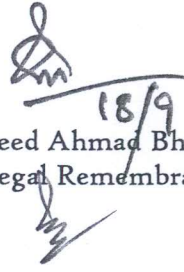
By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,

NO: LD (P) 2007/1-Kishtwar
Copy to the:-

Dated: - 18 - 09 -2018

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate Kishtwar .This is with reference to his letter No. 889/DMK/18 Dated 12-09-2018.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L, J & PA (w.7.s.c).


18/9
(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,